

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 17th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd.

.... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P. V. Dinesh
Ms. Arushi Singh

Counsel for the Respondent(s) : -

ORDER

The case is called. Ms. Arushi Singh, Learned Counsel appeared on behalf of the Appellant. However, none appeared for the Respondent.

We give one last opportunity for the Respondent to represent the case.

List the matter on **10-05-2018**.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

tpd/kt